

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/383/IB/2018
PETITION NUMBER : CP/563/IB/2017
NAME OF THE PETITIONER(S) : ICICI Bank Ltd
NAME OF THE RESPONDENTS : Oceanic Edibles International Ltd
UNDER SECTION : 12(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

1 P. R. ROMAN.

RESOLUTION PROFESSIONAL.



ORDER

RP present and submitted that the detailed particulars are lacking in the application and prayed to withdraw the same and file a fresh application with detailed particulars. The prayer is allowed with the liberty to file fresh application with detailed particulars. Accordingly, the Application stands **dismissed as withdrawn**.

-Sq-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)